THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/5807/A

- From :- Shri Kaushik Kumar Sharma, Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
- To, Shri Rockta Lal Das, District & Sessions Judge, Charaideo, Sonari,

TK Dated Guwahati the 11 November, 2021.

Sub: Casual leave with station leave permission .

Ref:- Your letter No. DJCHA/CT/2021/793, dated 09.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 11.11.2021 and permission to leave the head quarter, from

the evening of 10.11.2021 till the morning of 12.11.2021. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/5868 /A, dated 11.11.202)

Copy to:

1. The Project Manager, Gauhati High Court.

<u>JT.REGIS</u>